

Completion of Recovery Certificate No. 9246 of 2026 dated July 27, 2026 issued against 8 entities in the matter of Shubhlaxmi Jewel Art Limited

1. Recovery Certificate No. 9246 of 2026 dated July 27, 2026 was drawn against Narendrasinh J Chauhan (PAN - ADDPC8110B), Soham Narendrasinh Chauhan PAN - BUVPC6411K), Ranjitsinh Gambhirsinh Solanki (PAN - BGPPS4695P), Jagrutiben N Chauhan (PAN: AFPPC4427F), Jignasha Ranjitsinh Solanki (PAN - CKVPS1247L), Vilasben Ashokkumar Parmar (PAN - ACHPP0872C), Kajal Jitendrakumar Chauhan (PAN - AJRPC5643D) and Jitendrakumar J Chauhan (PAN - AENPC7574A) in the matter of Shubhlaxmi Jewel Art Limited for a sum of Rs. 10,31,000/- (Rupees Ten Lakh and Thirty-One Thousand only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by AO vide Order No. Order/ AK/DS/2026-27/32412-32419 dated May 21, 2026.
2. In view of the receipt of entire outstanding dues of **Rs. 10,41,000/- (Rupees Ten Lakh and Forty-One Thousand Only)** which includes further interest and costs due under aforesaid recovery certificate, the recovery in said matter stands completed in exercise of powers under sub section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Given under my hand and seal at Mumbai this 28th Day of August, 2026.

SEAL



J. Ashok Kumar

RECOVERY OFFICER

JK

J. ASHOK KUMAR

जे. अशोक कुमार
Recovery Officer

वसुली अधिकारी

Securities and Exchange Board of India

भारतीय प्रतिभूति और विनियम बोर्ड

Mumbai

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